

OFFICE OF THE CIVIL JUDGE (SR. DIVN.), HOSHIARPUR

PUBLIC AUCTION NOTICE:

It is notified that in accordance of Hon'ble High Court's Judicial Courts Premises and Compound Fund Rules, 2013, a public auction shall be held in this court complex on 16.05.2017 at 11.30 a.m., for the public utility services that are mentioned below for court complexes at Hoshiarpur, Dasuya and Mukerian respectively for the lease period upto 31.03.2018. The aspiring bidders are directed to deposit an amount of Rs. 10,000/- as earnest money on 16.05.2017 by 10.30 a.m. positively. The earnest money of unsuccessful bidders shall be returned on the same day. The detailed terms and conditions can be viewed on the website of this court at <http://ecourts.gov.in/hoshiarpur/history>.

Sessions Court Complex, Hoshiarpur		
Sr. No.	Name of Public Utility Service	Reserved price
1	Canteen	Rs. 1,57,500/-

District Courts Complex, Hoshiarpur		
Sr. No.	Name of Public Utility Service	Reserved price
1	Canteen	Rs. 3,32,063/-

Dasuya Courts Complex, Dasuya		
Sr. No.	Name of Public Utility Service	Reserved price
1	Cycle/ Scooter/car parking	Rs. 1,35,800/-

Courts Complex, Mukerian		
Sr. No.	Name of Public Utility Service	Reserved price
1	Canteen	Rs. 43,750/-
2	Cycle/ Scooter/car parking	Rs. 52,500/-
3	Form Shop	Rs. 23,625/-

District Courts Complex, Hoshiarpur

Sr.No	Site No.	Nature of work	Reserve Price
	6	Photostat	Rs. 27,300.00
	9	Photostat	Rs. 38,412.00
	10	Photostat	Rs. 13,912.00
	11	Photostat	Rs. 27,825.00
	37	Draftsman	Rs. 10,062.00

The aspiring bidders can inspect the site plan of the Public Utility Service on any working day, from office of the Ld. District & Sessions Judge, Hoshiarpur, by paying a fee of Rs. 100/- in the form of court fee stamp.

The successful bidders shall have to sign and follow the terms and condition as well as the agreement form that are enclosed herewith as Appendix A and B.

Encl: Notice in vernacular language.

*Sd/-*  
(Amrinder Pal Singh, PCS)  
Civil Judge (Sr. Divn.),  
Hoshiarpur

4247

11/11/17

Endst. No. 568 Dated: 11-5-17

Copy forwarded to:-

The Ld. District & Sessions Judge, Hoshiarpur, for information w.r.t. letter No. 8191 dated 25.04.2017 and with the request to get the above notices displayed in the notice board of court and office and also for getting the same uploaded on the website of this Sessions Division.

*d*  
Civil Judge (Sr. Divn.),  
Hoshiarpur *llg*

*Draftsman to display  
on notice board of court/office  
System officer to comply*

*Sd/-*  
District & Sessions Judge  
Hoshiarpur  
11/5